

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
CP No. (IB)- 27/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Nu-Chem Oils Pvt. Ltd. ... Operational Creditor

Versus

M/s Lokesh Oil Mill Pvt. Ltd. ... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Hemant Kothari, Adv.
For the Corporate Debtor : Aman Bohra, Proxy Counsel

ORDER

Heard Mr. Hemant Kothari, Adv. appearing on behalf of the Petitioner/
Operational Creditor. Mr. Aman Bohra, Proxy Counsel appearing on behalf of
the Respondent/ Corporate Debtor submits that reply has been filed. List the
matter for arguments on 18.12.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

November 16, 2023